

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) and (b). No, Sir but so far 55 Monuments|Sites in Assam are protected by the Archaeological Survey of India and as more monuments worthy of protection come to the notice of the Survey they will be duly considered for protection.

Hindi Knowing Employees

869. Shri Surendra Pal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in order to give incentive for learning Hindi, advance increments are being given only to such of the Government employees who hail from non-Hindi-speaking States; and

(b) if so, the reasons for giving a different treatment to the people who hail from Hindi-speaking States but in their schools|colleges had opted for languages other than Hindi and have passed Prabod|Praveen|Pragya Examinations only after joining Hindi classes under the scheme sponsored by Government in their offices|Ministries.

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) There is no reference to non-Hindi-speaking States in the Government order issued on the subject. The incentive is meant for non-Hindi-knowing non-gazetted employees of the Central Government. It has accordingly been provided that an employee who has already passed the matriculation or an equivalent or a higher examination conducted by a Board or University or a private body with Hindi as an elective, regular, additional or optional subject and an employee whose mother tongue is Hindi and who can express himself well in Hindi will not be entitled to the benefit of this order. A copy of Home Ministry's Office Memorandum dated 18th April 1964 is placed in the Library. [See No. LT-3525/64].

(b) Does not arise.

Hindi Learning Scheme

870. Shri Surendra Pal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether under Government's sponsored Hindi learning Scheme advance increments are being given to only such of the Central Government's employees who pass Probod|Praveen|Pragya examination after a certain specified date; and

(b) if so, the reasons why advance increments are not being given to all the Government employees who have passed the Hindi Examination under the said Scheme so far?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Government have issued orders in April 1964 regarding grant of personal pay, equal in amount to one increment, absorbable in future increases in pay to the non-gazetted Central Government employees on passing Hindi Pragya, Hindi Typewriting on Hindi Stenography examinations conducted from June 1964 onwards under the Hindi Teaching Scheme of the Home Ministry.

(b) The Scheme is intended to provide incentives to present and future trainees. The question of giving such incentives to trainees who passed out earlier does not, therefore, arise.

हिन्दी पुस्तकों का प्रकाशन

871. श्री इरुम चन्व कश्चरयः क्या शिक्षा मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि 1963 में तत्कालीन शिक्षा मंत्री ने पंसद् में यह घोषणा की थी कि हिन्दी निदेशालय प्रति वर्ष 50 पुस्तकें प्रकाशित करेगा ;

(ख) यदि हां, तो हिन्दी निदेशालय द्वारा 1962 और 1963 में कितनी पुस्तकें प्रकाशित की गईं ; और

(ग) यदि हां, तो इस निदेशालय पर प्रति वर्ष कितना व्यय होता है ?